

[26 July, 2005]

RAJYA SABHA

Reservation on religious basis

†*8. SHRI RAVI SHANKAR PRASAD:
SHRI RAM JETHMALANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken a decision to implement the reservation policy in the sphere of education on the basis of religion;

(b) if so, the facts in this regard; and

(c) the religions identified for reservation and the institutes approved for the purpose?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No Sir.

(b) and (c) Do not arise.

Housing schemes in Maharashtra

*9. SHRI SANJAY RAUT: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the schemes and policies of HUDCO for resolving housing problem in various parts of the country;

(b) the details and the number of HUDCO housing projects completed in Maharashtra during the last three years;

(c) whether there are any projects under HUDCO's consideration to resolve the housing problem in the State of Maharashtra; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): (a) HUDCO extends assistance, benefiting the masses in urban and rural areas under a broad spectrum of housing programme as listed below:

†Original notice of the question was received in Hindi.